

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 975
TO BE ANSWERED ON 08.02.2024

REGISTERED MSMEs

975. SHRI CHANDESHWAR PRASAD:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the number of Micro, Small and Medium Enterprises (MSMEs) registered in the country between the financial years 2014-15 and 2022-23;
- (b) the number of MSMEs that have been closed down between the financial years 2014-15 and 2022-23 along with the reasons therefor;
- (c) the number of MSMEs that have been shut down due to economic distress during Covid-19 pandemic along with the reason therefor; and
- (d) the steps taken by the Government to assist MSMEs post Covid-19 pandemic?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a): The number of Micro, Small and Medium Enterprises (MSMEs) registered in the country between the financial years 2014-15 and 2022-23 are as below:-

Year	No. of MSMEs registered on Udyog Aadhar Memorandum (UAM) Portal (Since inception in 18.09.2015 till 30.06.2020)	No. of MSMEs registered on Udyam Registration (UR) Portal, including Udyam Assist Platform (w.e.f. 01.07.2020 till 31.03.2023)
2014-15 to 2022-23	1,01,99,451	1,65,72,312

(b) & (c): The number of Micro, Small and Medium Enterprises (MSMEs) closed/shut down in the country between the financial years 2014-15 and 2022-23 are as below:-

Year	No. of MSMEs closed down as per UAM Portal (Since inception in 18.09.2015 till 30.06.2020)	No. of MSMEs closed down as per UR Portal, (w.e.f. 01.07.2020 till 31.03.2023)
2014-15 to 2022-23	1,897	19,687

The reasons for closure and shutdown of Udyam registered enterprises, as indicated by MSMEs, inter-alia, include shut down of business, change of owner name, no further need of Udyam and duplicate registration.

(d): The Government has taken a number of steps to promote Micro, Small and Medium Enterprises (MSMEs), in the country under Aatmanirbhar Bharat Abhiyan. These include:

- New revised criteria for defining MSMEs.
- “Udyam Registration” for MSMEs, for Ease of Doing Business w.e.f. 1.7.2020.
- Rs. 50,000 crore equity infusion through Self Reliant India Fund.
- Rs. 5 lakh crore Emergency Credit Line Guarantee Scheme, for businesses, including MSMEs. The scheme was operational till 31.03.2023
- No global tenders for procurement up to Rs. 200 crores.
- Launching of an online Portal “Champions” in June, 2020 to cover many aspects of e- governance including grievance redress and handholding of MSMEs.
- Inclusion of Retail and Wholesale traders as MSMEs w.e.f. 2.7.2021.
- Non-tax benefits extended for 3 years in case of an upward change in status of MSMEs.
- Launch of Udyam Assist platform (UAP) on 11.01.2023 to bring Informal Micro Enterprises (IMEs) under the formal ambit for availing benefits under Priority Sector Landing.
